

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) No, Sir.

(b) Does not arise.

(c) Stock Exchanges are non-Government organisations which have their own rules relating to the admission of member-brokers. Sub-brokers, in turn, do business with brokers. Jobbers are either member-brokers or their employees. Accordingly, the Exchanges would need to take their own decisions in these matters. Finally, brokers, sub-brokers and jobbers are conducting businesses and are not employees of the Exchanges.

[Translation]

Per Capita Bank Loan

4727. SHRI KUNJEE LAL ·
SHRI BALRAJ PASSI :
SHRI PROBIN DEKA :
SHRI PETER G. MARBANIANG :
SHRI KHELAN RAM JANGDE :
SHRI SURENDRA PAL PATHAK :

Will the Minister of FINANCE be pleased to state :

(a) the per capita amount of bank loan provided State-wise during the last three years vis-a-vis the per capita bank loan provided in the country during the same period; and

(b) the steps taken to increase the per capita amount of bank loan in the States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) and (b). The information is being collected and will be laid on the Table of the House to the extent available.

[English]

Bank Branches in Orissa

4728. DR. KRUPASINDHU BHOI : Will the Minister of FINANCE be pleased to state :

(a) the number of branches of the Syndicate Bank and the Bank of Maharashtra working in Orissa presently;

(b) whether the Government propose to open some more branches of these banks in Orissa during 1995-96; and

(c) if so, the details thereof and the places selected therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) Reserve Bank of India (RBI) have reported that 27 branches of Syndicate Bank are functioning in Orissa at present. Bank of Maharashtra have no branch in Orissa.

(b) and (c). RBI have reported that the banks have not yet submitted their branch expansion plans for 1995-96.

Powerloom Service Centres

4729. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of TEXTILES be pleased to state :

(a) the places where powerloom service centres have been set up during the last three years, State-wise;

(b) the places where these centres are proposed to be set up during 1995-96, State-wise; and

(c) the financial assistance provided or likely to be provided by the Central Government in this regard?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) The places where powerloom service centres have been sanctioned during the last three years, State-wise are as under :

	Year	Location	State
(1)	1992-93	Komarapalayam	Tamil Nadu
(2)	1992-93	Dhoika	Gujarat
(3)	1993-94	Betagiri	Karnataka
(4)	1993-94	Huzurabad	Andhra Pradesh
(5)	1993-94	Bhiwandi	Maharashtra
(6)	1993-94	Sachin	Gujarat
(7)	1994-95	Salem	Tamil Nadu
(8)	1994-95	Pandesara	Gujarat
(9)	1994-95	Alwar	Rajasthan
(10)	1994-95	Somanur	Tamil Nadu

(b) and (c). Places for setting up of Powerloom Service Centres are selected on the basis of proposals received from the State Government and areas of powerloom concentration. For the establishment of a Powerloom Service Centre a one time capital grant of Rs. 3 lakhs and a recurring annual expenditure of Rs 4.5 lakhs is provided by the Central Government.

[Translation]

RRBs in Maharashtra

4730. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of FINANCE be pleased to state :

(a) the location-wise details of the Regional Rural Banks functioning in Maharashtra at present;

(b) the main objectives of these banks and the achievements made by these banks during the last two years;

(c) whether some of these banks are facing financial crises;